

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3416/252/HDB/2017
NAME OF THE COMPANY	Sai Tipparaju Infra Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Sai Tipparaju Infra Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	CS in PRACTICE	Saurabh Poddar 1977@gmail.com; 9581186200	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Shri Saurabh Poddar, Ld. PCS for Petitioner.

The Ld. Counsel for Petitioner submits that objections are already complied with but nothing is available on records, regular number is yet to be allotted.

Case is posted to 23-11-2017.

Member (T)

pc

Member (J)